APRIL 2, 1985

## Linking of Baramulla Town in Jammu and Kashmir with Delhi by S.T.D.

1736. PROF. SAIFUDDIN SOZ: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government envisage to put all the major cities/towns on direct tele-communication link with Delhi; and
- (b) if so, the time by which Baramulla Town in Jammu and Kashmir will be connected with Delhi by S.T.D.?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) Baramulla is proposed to be connected with Delhi by S.T.D. during the 7th Plan period.

### Sick Industries taken over by Union Government in West Bengal

1737. SHRI BHOLA NATH SEN: Will the Minister of INDUSTRY AND COM-PANY AFFAIRS be pleased to state:

- (a) The number of industrial units in West Bengal, the management of which has been taken over by the Union Government under the Industries (Development and Regulation) Act, 1951 and for which the Government of West Bengal has been appointed as the Authorised Controller;
- (b) the variation in the operational and financial performance of these units during the period between 1978-79 to 1983-84;
- (c) the steps taken by Authorised Controller to make these Units economically viable during the above period; and
- (d) whether there is a reduction in the total number of persons now employed in these units as compared to the total number of persons employed in such units before the management was taken over by Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS (SHRI ARIF MOHAM-MAD KHAN): (a) Presently 11 industrial undertakings are being managed by the Authorised Controllers appointed by the

West Bengal Government under the provisions of Industries (Development and Regulation) Act.

(b) to (d). The information is being collected and will be laid on the Table of the House.

# Suggestions Made by NDPDC

1738. SHRI S.M. GURADDI SHRIR. P. DAS:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the steering group set up by the National Drugs and Pharmaceuticals Development Council has submitted suggestions:
- (b) if so, the details of their suggestions with regard to new drug policy;
- (c) whether these suggestions have been accepted by Government; and
- (d) if so, the time by which Government is likely to announce their new drug policy?

MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEE-RENDRA PATIL.: (a) The Steering Committee set up by the National Drugs and Pharmaceutical Development Council submitted its suggestions and recommendations to the National Drugs and Pharmaceuticals Development Council on 18th August, 1984.

- (b) The essential features of the suggestions of the Steering Committee of the National Drugs and Pharmaceutical Development Council are as follows:
  - (i) Special attention need be paid by the Government to the priority drugs—drugs which are widely used in the medical practice and are required for National Programmes for eradication of major diseases like TB, Leprosy, Malaria etc.
  - (ii) That policy should be reoriented to ensure that drugs are available in abundant quantity at fair prices and with good quality also; and

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(iii) The price control should have a lesser span than now and that only drugs in priority list will be under price control and that rest of the drugs should be free from price control.

control.

(c) and (d). The suggestions of the Steering Committee were considered by the National Drugs and Pharmaceutical Development Council. Government has not taken any decision on the recommendations of the National Drugs and Pharmaceutical Development Council so far.

### Agreement between Bajaj Auto and Kawasuki of Japan

1739. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether any agreement has been signed very recently between Bajaj Auto Limited and Kawasaki Heavy Industry of Japan for the establishment of a plant for the manufacture of 100 c.c. motor cycle in their technical collaboration:
  - (b) if so, the details thereof;
- (c) when the said motor cycle industry will start functioning:
- (d) the number of motor cycles likely to be produced yearly;
- (e) the present yearly production of scooters and three wheelers of Bajaj Auto;
- (f) whether Bajaj Auto propose to establish a factory at Aurangabad so as to increase its production; and
  - (g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFEAIRS (SHRI ARIF MOHAM-MAD KHAN): (a) and (b). Bajaj Auto Ltd. has entered in a foreign collaboration agreement with Kawasaki Heavy Industries for transfer of technology for manufacture of 100 cc and 80 cc motorcycles.

(c) and (d). The firm expects to go into production of motorcycles of Kawasaki design in early 1986 and plans to produce 40,000 motor-cycles in the first year.

(e) The present production of scooters, motorcycles and 3-wheelers is as follows:(Fig. in '000)

Name of the product	Years		
	1982	1983	1984
1. Scooters	140	169	187
2. Mini Motorcycles	9	25	27
3. Three-wheelers	23	27	30

(f) & (g). The company is implementing its expansion project at Aurangabad for a licensed capacity of 3,00,000 two-wheelers and hopes to commence production by mid 1985.

## Price cut in Petroleum crude supplied by OPEC Countries

1740. SHRI EDUARDO FALEIRO:

SHRI MOHANBHAI PATEL:
SHRI DINESH SINGH:
Will the Minister of PETROLEUM be
pleased to state:

- (a) whether Organisation of Petroleum Exporting Countries announced a price cut in petroleum crude supplied by OPEC countries:
- (b) if so the foreign exchange expected to be saved by that cut; and
- (c) whether the benefit of the above price cut will be passed on to the consumers of Petroleum Products in India?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir, only in respect of some crude oils.

- (b) Savings in foreign exchange will be difficult to estimate as it depends upon the fluctuating dollar-rupee conversion rate.
- (c) There is no such proposal as prices of Petroleum products in India are not solely based on crude oil or product prices in the International Market but are determined taking into consideration the need to subsidise some products like Kerosene, demand management and generation of resources for

oil development.